

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 18.03.2020										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	25406/2020	18.03.2020	WP (C) - 17469/2013	S. K. MOHANTY	GENERAL		Order Dtd. 2016-05-17		WRIT BRANCH-5	(Seat No - 23)
2	25407/2020	18.03.2020	WP (C) - 17470/2013	S. K. MOHANTY	GENERAL		Order Dtd. 2016-05-17		WRIT BRANCH-5	(Seat No - 23)
3	25408/2020	18.03.2020	WP (C) - 9/2020	K. SAHOO	GENERAL		Order Dtd. 2020-01-03 Petition, Annexure,			(Seat No - 23)
4	25409/2020	18.03.2020	WP (C) - 8276/2020	H. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-17			(Seat No - 23)
5	25410/2020	18.03.2020	WP (C) - 9291/2020	M.K. PATI	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 23)
6	25411/2020	18.03.2020	WP (C) -	B.K. DASH-1	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 23)

			7357/ 2020							t No - 23)
7	25412 /2020	18.03.2 020	WP (C) - 8483/ 2020	SATYABRAT A DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17			(S ea t No - 23)
8	25413 /2020	18.03.2 020	WP (C) - 9140/ 2020	JAGANNATH KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17		WRIT BRANC H-6	(S ea t No - 36)
9	25414 /2020	18.03.2 020	CRLMP - 410/2 020	S J MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17		WRIT BRANC H-3	(S ea t No - 28)
1 0	25415 /2020	18.03.2 020	WP (C) - 11855 /2019	M.R. DASH, ADV	C.O.	COURT NO. 22	Order Dtd. 2020- 03-17			(S ea t No - 28)
1 1	25416 /2020	18.03.2 020	ABLAP L- 2747/ 2020	J BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-16			(S ea t No - 28)
1 2	25417 /2020	18.03.2 020	WP (C) - 20692 /2019	R.K. BISOI	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17		WRIT BRANC H-6	(S ea t No - 26)
1 3	25418 /2020	18.03.2 020	WP (C) - 7541/ 2015	A.P. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020- 03-17			(S ea t No - 26)

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1 4	25419 /2020	18.03.2 020	ABLAP L- 19705 /2019	G. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 26)
1 5	25420 /2020	18.03.2 020	CRLMP - 771/2 018	D. DAS	C.O.	DR (J)	Order Dtd. 2020- 03-16			(S ea t No - 26)
1 6	25421 /2020	18.03.2 020	WP (C) - 9544/ 2020	A K ROUL	C.O.	COURT NO. 8	Order Dtd. 2020- 03-16			(S ea t No - 26)
1 7	25422 /2020	18.03.2 020	ABLAP L- 19734 /2019	A. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 26)
1 8	25423 /2020	18.03.2 020	CRLMP - 771/2 018	K. MANDAL	C.O.	DR (J)	Order Dtd. 2020- 03-16			(S ea t No - 26)
1 9	25424 /2020	18.03.2 020	WP (C) - 3632/ 2020	S C DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 03-06			(S ea t No - 26)
2 0	25425 /2020	18.03.2 020	FAO- 270/2 012	S.S. KHUNTIA	C.O.	COURT NO. 24	Order Dtd. 2015- 03-16	MISC. APPEA L SEC.		(S ea t No - 9)
2 1	25426 /2020	18.03.2 020	WP (C) - 9645/ 2020	S K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020- 03-17			(S ea t No

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2 2	25427 /2020	18.03.2 020	FAO- 270/2 012	S.S. KHUNTIA	C.O.	COURT NO. 24	Order Dtd. 2015- 03-16		MISC. APPEAL SEC.	(S ea t No - 9)
2 3	25428 /2020	18.03.2 020	WP (C) - 9618/ 2020	S K MALLICK	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 9)
2 4	25429 /2020	18.03.2 020	WP (C) - 3972/ 2020	P.N. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020- 03-16			(S ea t No - 9)
2 5	25430 /2020	18.03.2 020	CRLMP - 356/2 020	RAMAKANT MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-16			(S ea t No - 9)
2 6	25431 /2020	18.03.2 020	WP (C) - 6389/ 2020	A. K. ROUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-16			(S ea t No - 9)
2 7	25432 /2020	18.03.2 020	WP (C) - 9610/ 2020	S K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020- 03-17			(S ea t No - 9)
2 8	25433 /2020	18.03.2 020	WP (C) - 20177 /2018	BHAGABAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17		WRIT BRANC H-2	(S ea t No - 8)
2 9	25434 /2020	18.03.2 020	CRLMP - 218/2 020	N. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17			(S ea t No - 8)
3 0	25435 /2020	18.03.2 020	WP (C) - 9337/	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17			(S ea t

			2020							No - 8)
31	25436 /2020	18.03.2020	WPCRL - 924/2012	SAHADEV MUDULI	C.O.	COURT NO. 15	Order Dtd. 2020-03-16			(Seat No - 8)
32	25437 /2020	18.03.2020	WP (C) - 9338/2020	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2020-03-17			(Seat No - 8)
33	25438 /2020	18.03.2020	WP (C) - 9335/2020	S SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-03-17			(Seat No - 8)
34	25439 /2020	18.03.2020	WP (C) - 8956/2020	S ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Seat No - 8)
35	25440 /2020	18.03.2020	WP (C) - 7376/2020	S K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-03-16			(Seat No - 8)
36	25441 /2020	18.03.2020	WP (C) - 9299/2020	R. P. BHAGAT	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 8)
37	25442 /2020	18.03.2020	WP (C) - 8590/2020	M.D.BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-16			(Seat No - 8)
38	25443 /2020	18.03.2020	WP (C) - 3673/2020	N RAO	C.O.	COURT NO. 8	Order Dtd. 2020-03-16			(Seat No - 8)
39	25444 /2020	18.03.2020	WP (C) -	U.P. BAG	C.O.	COURT NO.	Order Dtd. 2020-03-16			(Seat No - 8)

			7011/ 2020			24				t No - 8)
4 0	25445 /2020	18.03.2 020	WP (C) - 4286/ 2020	NIRANJAN MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020- 03-16			(S ea t No - 8)
4 1	25446 /2020	18.03.2 020	WP (C) - 12184 /2014	A.P. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2020- 03-17			(S ea t No - 8)
4 2	25447 /2020	18.03.2 020	WP (C) - 22505 /2018	G N JENA	C.O.	COURT NO. 17	Order Dtd. 2020- 03-17	WRIT BRANC H-7		(S ea t No - 44)
4 3	25448 /2020	18.03.2 020	CRLMC - 2886/ 2010	P. N. BEHERA	GENE RAL		Order Dtd. 2020- 03-13			(S ea t No - 44)
4 4	25449 /2020	18.03.2 020	WP (C) - 26655 /2019	V. JENA	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 44)
4 5	25450 /2020	18.03.2 020	WP (C) - 27684 /2019	PRAFULLA KR.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 44)
4 6	25451 /2020	18.03.2 020	WP (C) - 1258/ 2020	M.N. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 44)
4 7	25452 /2020	18.03.2 020	WP (C) -	TAPAN KUMAR	C.O.	COURT NO. 9	Order Dtd. 2020- 03-13			(S ea

			28121 /2019	NAYAK						t No - 44)
4 8	25453 /2020	18.03.2 020	WP (C) - 6901/ 2020	M. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020- 03-16			(S ea t No - 44)
4 9	25454 /2020	18.03.2 020	CMP- 280/2 020	P.K. DAS	C.O.	COURT NO. 24	Order Dtd. 2020- 03-16			(S ea t No - 44)
5 0	25455 /2020	18.03.2 020	RSA- 364/2 019	G. KHILAR	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 44)
5 1	25456 /2020	18.03.2 020	WP (C) - 6598/ 2016	P. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020- 03-13			(S ea t No - 44)
5 2	25457 /2020	18.03.2 020	WP (C) - 6598/ 2016	P. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020- 03-13			(S ea t No - 44)
5 3	25458 /2020	18.03.2 020	WP (C) - 6598/ 2016	SAROJ KUMAR PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020- 03-13			(S ea t No - 44)
5 4	25459 /2020	18.03.2 020	ABLAP L- 17199 /2018	MAHENDRA SUBUDHI ADV.	GENE RAL		Order Dtd. 2019- 03-11		CRIMI NAL MISC- 3	(S ea t No - 9)

55	25460/2020	18.03.2020	WP (C) - 3607/2016	U. P BAG	GENERAL		Order Dtd. 2016-04-12		WRIT BRANCH-2	(Seat No - 8)
56	25461/2020	18.03.2020	WP (C) - 11517/2003	U. P. BAG	GENERAL		Order Dtd. 2018-03-26		WRIT BRANCH-6	(Seat No - 16)
57	25462/2020	18.03.2020	WP (C) - 6598/2016	A. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-13			(Seat No - 16)
58	25463/2020	18.03.2020	WP (C) - 3343/2019	U. P. BAG	GENERAL		Order Dtd. 2019-03-08		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
59	25464/2020	18.03.2020	BLAPL - 1511/2020	M. R. ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 102)
60	25465/2020	18.03.2020	FA- 285/1983	A. K. PATTNAIK	GENERAL		Order Dtd. 1987-12-24 Decree,			(Seat No - 102)
61	25466/2020	18.03.2020	BLAPL - 1509/2020	B. R. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 102)
62	25467/2020	18.03.2020	BLAPL - 18035/2014	A. K. JENA	GENERAL		Order Dtd. 2019-01-29		CRIMINAL MISC-2	(Seat No -)

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63	25468/2020	18.03.2020	BLAPL - 1545/2020	P. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-03-16			(Seat No - 11)
64	25469/2020	18.03.2020	WP (C) - 9381/2020	P. R. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 11)
65	25470/2020	18.03.2020	WP (C) - 9381/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 11)
66	25471/2020	18.03.2020	WP (C) - 9330/2020	B. N. SARANGI	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 11)
67	25472/2020	18.03.2020	WP (C) - 9330/2020	B. N. SARANGI	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 11)
68	25473/2020	18.03.2020	WP (C) - 6060/2020	D.K. NAIK	C.O.	COURT NO. 22	Order Dtd. 2020-03-16	WRIT BRANCH-2		(Seat No - 6)
69	25474/2020	18.03.2020	WP (C) - 7098/2020	B.K.DAS	GENERAL		Order Dtd. 2020-03-16			(Seat No - 6)
70	25475/2020	18.03.2020	WP (C) - 26220/2017	B.K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2020-03-16			(Seat No

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7 1	25476 /2020	18.03.2 020	WP (C) - 3021/ 2020	P K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 6)
7 2	25477 /2020	18.03.2 020	ABLAP L- 18588 /2019	R.B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-13			(S ea t No - 6)
7 3	25478 /2020	18.03.2 020	CRLMC - 2259/ 2009	B.R. SENAPATI	C.O.	COURT NO. 24	Order Dtd. 2020- 02-28			(S ea t No - 6)
7 4	25479 /2020	18.03.2 020	ABLAP L- 18587 /2019	R.B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-13			(S ea t No - 6)
7 5	25480 /2020	18.03.2 020	WP (C) - 8489/ 2020	P MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 6)
7 6	25481 /2020	18.03.2 020	ABLAP L- 2850/ 2020	R.K. PATTANAIAK , ADV	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 6)
7 7	25482 /2020	18.03.2 020	WP (C) - 100/2 018	H.K.DASH	GENE RAL		Order Dtd. 2018- 01-08		WRIT BRANC H-6	(S ea t No - 16)
7 8	25483 /2020	18.03.2 020	WP (C) - 9207/ 2020	N SEN	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17		WRIT BRANC H-7	(S ea t No - 44)
7	25484	18.03.2	CRP-	B.K.LENKA	C.O.	COURT	Order Dtd. 2017-			(S

9	/2020	020	28/20 17			NO. 22	12-19			ea t No - 44)
8 0	25485 /2020	18.03.2 020	CRLMC - 2522/ 2009	R.N. DASH	C.O.	COURT NO. 1	Order Dtd. 2020- 03-13		CRIMI NAL MISC- 1	(S ea t No - 7)
8 1	25486 /2020	18.03.2 020	WP (C) - 8500/ 2020	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 7)
8 2	25487 /2020	18.03.2 020	ABLAP L- 2842/ 2020	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 7)
8 3	25488 /2020	18.03.2 020	ABLAP L- 2845/ 2020	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 7)
8 4	25489 /2020	18.03.2 020	WP (C) - 8319/ 2020	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 7)
8 5	25490 /2020	18.03.2 020	ABLAP L- 2846/ 2020	K.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 7)
8 6	25491 /2020	18.03.2 020	ABLAP L- 2846/ 2020	D.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 7)
8 7	25492 /2020	18.03.2 020	ABLAP L- 2848/ 2020	G. ROUT	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 7)

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88	25493/2020	18.03.2020	WP (C) - 7617/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-16			(Seat No - 7)
89	25494/2020	18.03.2020	WP (C) - 7615/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-16			(Seat No - 7)
90	25495/2020	18.03.2020	ABLAP L- 2837/2020	A.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2020-03-17			(Seat No - 7)
91	25496/2020	18.03.2020	ABLAP L- 2840/2020	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2020-03-17			(Seat No - 7)
92	25497/2020	18.03.2020	WP (C) - 7620/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-16			(Seat No - 7)
93	25498/2020	18.03.2020	ABLAP L- 2841/2020	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-03-17			(Seat No - 7)
94	25499/2020	18.03.2020	WP (C) - 8101/2020	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2020-03-16		WRIT BRANCH-3	(Seat No - 14)
95	25500/2020	18.03.2020	ABLAP L- 2831/2020	J. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-03-17			(Seat No - 14)
96	25501/2020	18.03.2020	WP (C) -	N RAO	C.O.	COURT NO.	Order Dtd. 2020-03-16		WRIT BRANCH	(Seat No - 14)

			8069/ 2020			22			H-2	t No - 9)
9 7	25502 /2020	18.03.2 020	BLAPL - 1615/ 2020	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 9)
9 8	25503 /2020	18.03.2 020	WP (C) - 7796/ 2020	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2020- 03-16			(S ea t No - 9)
9 9	25504 /2020	18.03.2 020	WP (C) - 7797/ 2020	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2020- 03-16			(S ea t No - 9)
1 0 0	25505 /2020	18.03.2 020	BLAPL - 1608/ 2020	B. SINGH	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 9)
1 0 1	25506 /2020	18.03.2 020	WP (C) - 8679/ 2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020- 03-17			(S ea t No - 9)
1 0 2	25507 /2020	18.03.2 020	WP (C) - 7973/ 2020	C R KAR	C.O.	COURT NO. 1	Order Dtd. 2020- 03-16			(S ea t No - 9)
1 0 3	25508 /2020	18.03.2 020	WP (C) - 8033/ 2020	A MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020- 03-16		WRIT BRANC H-2	(S ea t No - 9)
1 0 4	25509 /2020	18.03.2 020	WP (C) - 6826/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 03-16			(S ea t No - 9)
1	25510	18.03.2	WP (C)	P K	C.O.	COURT	Order Dtd. 2020-		WRIT	(S

05	/2020	020	- 6088/ 2020	MALLICK		NO. 22	03-17		BRANC H-2	ea t No - 6)
106	25511 /2020	18.03.2 020	WP (C) - 6076/ 2020	P K MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020- 03-17		WRIT BRANC H-2	(S ea t No - 6)
107	25512 /2020	18.03.2 020	WP (C) - 2852/ 2017	S.C. DAS	C.O.	COURT NO. 8	Order Dtd. 2020- 03-17		WRIT BRANC H-3	(S ea t No - 11)
108	25513 /2020	18.03.2 020	WP (C) - 3802/ 2020	N.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-13			(S ea t No - 11)
109	25514 /2020	18.03.2 020	WP (C) - 6698/ 2020	R.K. MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-13			(S ea t No - 11)
110	25515 /2020	18.03.2 020	WP (C) - 26220 /2017	P K DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 03-16			(S ea t No - 11)
111	25516 /2020	18.03.2 020	WP (C) - 21798 /2019	K.K. MOHAPATRA , ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17		WRIT BRANC H-3	(S ea t No - 14)
112	25517 /2020	18.03.2 020	WP (C) - 22811 /2017	R.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2020- 03-17			(S ea t No - 14)

1 1 3	25518 /2020	18.03.2 020	TRP (C) - 8/202 0	G.C. BARIK	C.O.	COURT NO. 6	Order Dtd. 2020- 03-17			(S ea t No - 14)
1 1 4	25519 /2020	18.03.2 020	WPCRL - 67/20 02	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-16	WRIT BRANC H-5		(S ea t No - 32)
1 1 5	25520 /2020	18.03.2 020	CRLMP - 321/2 020	S.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17			(S ea t No - 32)
1 1 6	25521 /2020	18.03.2 020	CRLMP - 332/2 020	P.K. PANI	C.O.	COURT NO. 3 OLD				(S ea t No - 32)
1 1 7	25522 /2020	18.03.2 020	CRLMP - 357/2 020	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17			(S ea t No - 32)
1 1 8	25523 /2020	18.03.2 020	WP (C) - 26765 /2019	D. K. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020- 03-03			(S ea t No - 32)
1 1 9	25524 /2020	18.03.2 020	WP (C) - 13729 /2018	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-05			(S ea t No - 32)
1 2 0	25525 /2020	18.03.2 020	WP (C) - 13729 /2018	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-05			(S ea t No)

										- 32)
1 2 1	25526 /2020	18.03.2 020	WP (C) - 8148/ 2003	T. DAS	GENE RAL		Order Dtd. 2005- 03- 09Petition,Annexu re,Misc.case,	WRIT BRANC H-4	(S ea t No - 37)	
1 2 2	25527 /2020	18.03.2 020	FAO- 340/2 012	S. K. SAHOO	GENE RAL		Order Dtd. 2012- 08-16	MISC. APPEA L SEC.	(S ea t No - 8)	
1 2 3	25528 /2020	18.03.2 020	WP (C) - 6281/ 2020	B.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)	
1 2 4	25529 /2020	18.03.2 020	WP (C) - 9736/ 2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 03-17	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)	
1 2 5	25530 /2020	18.03.2 020	WP (C) - 6281/ 2020	I. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)	
1 2 6	25531 /2020	18.03.2 020	WP (C) - 8370/ 2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 03-16		(S ea t No - 11 2)	
1 2 7	25532 /2020	18.03.2 020	BLAPL - 8909/ 2019	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17		(S ea t No - 11 2)	
1 2	25533 /2020	18.03.2 020	MACA- 1005/ 2019	P K PARIDA	C.O.	COURT NO. 7	Order Dtd. 2020- 03-16		(S ea	

8			2019							t No - 11 2)
1 2 9	25534 /2020	18.03.2 020	MACA- 1005/ 2019	K C NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020- 03-16			(S ea t No - 11 2)
1 3 0	25535 /2020	18.03.2 020	MACA- 1303/ 2016	M.R. DASH	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 11 2)
1 3 1	25536 /2020	18.03.2 020	MACA- 1303/ 2016	P.K. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 11 2)
1 3 2	25537 /2020	18.03.2 020	WP (C) - 25072 /2019	M. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-17		WRIT BRANC H-8	(S ea t No - 39)
1 3 3	25538 /2020	18.03.2 020	WP (C) - 8494/ 2020	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2020- 03-16			(S ea t No - 39)
1 3 4	25539 /2020	18.03.2 020	MACA- 128/2 018	S.K. SAHOO, ADV	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 39)
1 3 5	25540 /2020	18.03.2 020	MACA- 128/2 018	S.K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 39)

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1 3 6	25541 /2020	18.03.2 020	WP (C) - 23851 /2019	SARAT KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 03-13		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 8)
1 3 7	25542 /2020	18.03.2 020	MACA- 1116/ 2018	P.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 8)
1 3 8	25543 /2020	18.03.2 020	MACA- 1116/ 2018	S.K. SAHOO, ADV	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 8)
1 3 9	25544 /2020	18.03.2 020	MACA- 224/2 011	B.C. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 10 8)
1 4 0	25545 /2020	18.03.2 020	MACA- 224/2 011	D. HAZIRA	C.O.	COURT NO. 24	Order Dtd. 2020- 03-17			(S ea t No - 10 8)
1 4 1	25546 /2020	18.03.2 020	MACA- 790/2 009	B.C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 10 8)
1 4 2	25547 /2020	18.03.2 020	MACA- 790/2 009	D. HAZIRA	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 10 8)
1 4 3	25548 /2020	18.03.2 020	WP (C) - 4920/	P.N. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 03-17		WRIT BRANC H	(S ea t

			2020						(DIVISION BENCH)	No - 113)
144	25549/2020	18.03.2020	WP (C) - 19426/2013	N.K.SATAPATHY	GENERAL		Order Dtd. 2019-12-19			(Seat No - 113)
145	25550/2020	18.03.2020	WP (C) - 27225/2019	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-17			(Seat No - 113)
146	25551/2020	18.03.2020	WP (C) - 27225/2019	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-17			(Seat No - 113)
147	25552/2020	18.03.2020	WP (C) - 13893/2007	S.K.SAHOO	GENERAL		Order Dtd. 2019-12-05			(Seat No - 113)
148	25553/2020	18.03.2020	WP (C) - 8312/2020	P.K.LENKA	GENERAL		Order Dtd. 2020-03-12			(Seat No - 113)
149	25554/2020	18.03.2020	WP (C) - 5887/2020	S.K.MISHRA	GENERAL		Order Dtd. 2020-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
150	25555/2020	18.03.2020	WP (C) - 7410/2020	S.K.BISWAL	GENERAL		Order Dtd. 2020-03-06			(Seat No - 106)

151	25556/2020	18.03.2020	WP (C) - 10845/2019	P. K. LENKA	GENERAL		Order Dtd. 2019-07-01		(Seat No - 106)
152	25557/2020	18.03.2020	WP (C) - 11764/2011	D. P. DASH	GENERAL		Order Dtd. 2019-01-11	12-08-2011	(Seat No - 106)
153	25558/2020	18.03.2020	CRLMC - 2573/2016	SK. SAMIM	GENERAL		Order Dtd. 2019-02-26		(Seat No - 15)
154	25559/2020	18.03.2020	WP (C) - 5326/2003	J. D. MUDULI	GENERAL		Order Dtd. 2003-07-02		(Seat No - 42)
155	25560/2020	18.03.2020	WP (C) - 3069/2020	K. CHHOTRAY	GENERAL		Order Dtd. 2020-02-24		(Seat No - 42)
156	25561/2020	18.03.2020	CRLMP - 164/2018	S. K. DWIBEDI	GENERAL		Order Dtd. 9999-12-31		(Seat No - 35)
157	25562/2020	18.03.2020	CRLMP - 165/2018	S. K. DWIBEDI	GENERAL		Order Dtd. 9999-12-31		(Seat No - 35)
158	25563/2020	18.03.2020	CRLMP - 166/2018	S. K. DWIBEDI	GENERAL		Order Dtd. 9999-12-31		(Seat No - 35)

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1 5 9	25564 /2020	18.03.2 020	CRLMP - 167/2 018	S.K.DWIBE DI	GENE RAL		Order Dtd. 9999- 12-31		WRIT BRANC H-6	(S ea t No - 35)
1 6 0	25565 /2020	18.03.2 020	CRLMP - 168/2 018	S.K.DWIBE DI	GENE RAL		Order Dtd. 9999- 12-31		WRIT BRANC H-6	(S ea t No - 35)
1 6 1	25566 /2020	18.03.2 020	ABLAP L- 13475 /2018	P.K.RATH	GENE RAL		Order Dtd. 2018- 12-19		CRMIN AL MISC- 2	(S ea t No - 13)
1 6 2	25567 /2020	18.03.2 020	MACA- 600/2 008	D.PRADHAN	GENE RAL		Order Dtd. 2014- 05-05		MISC. APPEA L SEC.	(S ea t No - 3)
1 6 3	25568 /2020	18.03.2 020	CRLA- 562/2 017	M.K.RANA	GENE RAL		Order Dtd. 2020- 03-12			(S ea t No - 3)
1 6 4	25569 /2020	18.03.2 020	CRLMP - 353/2 020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-18			(S ea t No - 3)
1 6 5	25570 /2020	18.03.2 020	CRLMC - 387/2 020	M.K.RANA	GENE RAL		Order Dtd. 2020- 02-17			(S ea t No - 3)
1 6 6	25571 /2020	18.03.2 020	CRLMP - 352/2 020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-18			(S ea t No - -

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167	25572/2020	18.03.2020	RSA-432/2016	P. K. SWAIN	GENERAL		Order Dtd. 9999-12-31		SECOND APPEAL	(Seat No - 5)
168	25573/2020	18.03.2020	CRLMP - 351/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Seat No - 5)
169	25574/2020	18.03.2020	WP (C) - 16939/2015	P. K. SWAIN	GENERAL		Order Dtd. 2019-11-28			(Seat No - 5)
170	25575/2020	18.03.2020	CRLMP - 336/2020	R. K. BEHURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Seat No - 5)
171	25576/2020	18.03.2020	CRLMP - 326/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Seat No - 5)
172	25577/2020	18.03.2020	CRLMP - 327/2020	B. M. BHUYAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Seat No - 5)
173	25578/2020	18.03.2020	CMP-1342/2015	H. K. BHOL	GENERAL		Order Dtd. 2019-08-30			(Seat No - 5)
174	25579/2020	18.03.2020	CRLMP - 334/2020	S. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Seat No - 5)
175	25580/2020	18.03.2020	ABLAP L-11700/2019	H. K. BHOL	GENERAL		Order Dtd. 2019-11-15			(Seat No - 5)

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176	25581/2020	18.03.2020	CRLMP - 359/2020	PARTHA SARATAHI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Seat No - 5)
177	25582/2020	18.03.2020	WP (C) - 7943/2020	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Seat No - 5)
178	25583/2020	18.03.2020	WP (C) - 15196/2005	B. N. MOHAPATRA	GENERAL		Order Dtd. 2014-05-07	WRIT BRANCH H-7		(Seat No - 48)
179	25584/2020	18.03.2020	WP (C) - 6250/2020	B. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 112)
180	25585/2020	18.03.2020	WP (C) - 6250/2020	I. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 112)
181	25586/2020	18.03.2020	WP (C) - 5976/2019	B. K. PATI	C.O.	COURT NO. 7	Order Dtd. 2020-02-19			(Seat No - 112)
182	25587/2020	18.03.2020	ABLAP L- 2252/2020	ASHOK KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-05			(Seat No - 112)
183	25588/2020	18.03.2020	WP (C) - 25633/2014	B. BEHERA	C.O.	COURT NO. 8	Judgement Dtd. 2020-03-04			(Seat No - 112)

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1 8 4	25589 /2020	18.03.2 020	WP (C) - 25633 /2014	B. BEHERA	C.O.	COURT NO. 8	Judgement Dtd. 2020-03-04			(S ea t No - 11 2)
1 8 5	25590 /2020	18.03.2 020	WP (C) - 25634 /2014	B. BEHERA	C.O.	COURT NO. 8	Judgement Dtd. 2020-03-04			(S ea t No - 11 2)
1 8 6	25591 /2020	18.03.2 020	WP (C) - 18154 /2005	B. M. MOHAPATRA	GENE RAL		Order Dtd. 2006- 03-18			(S ea t No - 11 2)
1 8 7	25592 /2020	18.03.2 020	WP (C) - 25634 /2014	B. BEHERA	C.O.	COURT NO. 8	Judgement Dtd. 2020-03-04			(S ea t No - 11 2)
1 8 8	25593 /2020	18.03.2 020	WP (C) - 7731/ 2020	Y. DAS	C.O.	COURT NO. 8	Order Dtd. 2020- 03-16			(S ea t No - 11 2)
1 8 9	25594 /2020	18.03.2 020	WP (C) - 7731/ 2020	T. BAG	C.O.	COURT NO. 8	Order Dtd. 2020- 03-16			(S ea t No - 11 2)
1 9 0	25595 /2020	18.03.2 020	OJC- 8506/ 2000	G.C. JENA	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2020-03-04			(S ea t No - 11 2)
1	25596	18.03.2	WP (C)	B. BEHERA	C.O.	COURT	Judgement Dtd.			(S

91	/2020	020	- 25638 /2014			NO. 8	2020-03-04			ea t No - 11 2)
192	25597 /2020	18.03.2 020	WP (C) - 25638 /2014	B. BEHERA	C.O.	COURT NO. 8	Judgement Dtd. 2020-03-04			(S ea t No - 11 2)
193	25598 /2020	18.03.2 020	WP (C) - 25638 /2014	R.C. MUDULI	C.O.	COURT NO. 8	Order Dtd. 2020- 03-04			(S ea t No - 11 2)
194	25599 /2020	18.03.2 020	CRLMC - 3219/ 2016	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2019- 03-06		CRMIN AL MISC- 2	(S ea t No - 13)
195	25600 /2020	18.03.2 020	ABLAP L- 2839/ 2020	SATYANARA YAN MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 13)
196	25601 /2020	18.03.2 020	ABLAP L- 18785 /2019	BRUNDABAN NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020- 03-17			(S ea t No - 13)
197	25602 /2020	18.03.2 020	WP (C) - 8009/ 2020	R. K. MAHABHOI	C.O.	COURT NO. 8	Order Dtd. 2020- 03-17			(S ea t No - 13)
198	25603 /2020	18.03.2 020	WP (C) - 9205/ 2020	S. B. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020- 03-17			(S ea t No - -

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199	25604/2020	18.03.2020	WP (C) - 9205/2020	R. K. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2020-03-17			(Seat No - 13)
200	25605/2020	18.03.2020	WP (C) - 5942/2020	SHARMISTHA SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-03-17	WRIT BRANCH-1		(Seat No - 3)
201	25606/2020	18.03.2020	WP (C) - 5944/2020	S SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-03-17	WRIT BRANCH-1		(Seat No - 3)
202	25607/2020	18.03.2020	WP (C) - 9747/2020	P.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-03-18			(Seat No - 3)
203	25608/2020	18.03.2020	MACA-1303/2016	AMRESH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-17			(Seat No - 3)
204	25609/2020	18.03.2020	RSA-96/2020	N.K. SATAPATHY	C.O.	COURT NO. 24	Order Dtd. 2020-03-17			(Seat No - 3)
205	25610/2020	18.03.2020	CMP-219/2020	P.K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-03-17			(Seat No - 3)
206	25611/2020	18.03.2020	CMP-241/2020	K.C. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-03-16			(Seat No - 3)
200	25612/2020	18.03.2020	RSA-142/2	B. BEHERA	C.O.	COURT NO.	Order Dtd. 2020-03-17	SECOND		(Seat No - 3)

7			016			24			APPEAL	t No - 5)
208	25613/2020	18.03.2020	WP (C) - 8354/2020	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-03-18		WRIT BRANCH-5	(Seat No - 47)
209	25614/2020	18.03.2020	WP (C) - 8353/2020	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-03-18		WRIT BRANCH-5	(Seat No - 47)
210	25615/2020	18.03.2020	WP (C) - 26490/2019	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-18			(Seat No - 47)
211	25616/2020	18.03.2020	CRLMC - 3928/2014	P. K. LENKA	GENERAL		Order Dtd. 2015-05-06		CRIMINAL MISC-2	(Seat No - 13)
212	25617/2020	18.03.2020	RPFAM - 124/2018	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2020-03-18		FIRST APPEAL	(Seat No - 5)
213	25618/2020	18.03.2020	CMP-1700/2015	M. R. MALLA	GENERAL		Order Dtd. 2017-12-15			(Seat No - 5)
214	25619/2020	18.03.2020	WP (C) - 9268/2020	P. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Seat No - 5)
215	25620/2020	18.03.2020	ABLAP L-18993	ARUN KUMAR JATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-27		CRIMINAL MISC-	(Seat

			/2019						3	No - 3)
216	25621/2020	18.03.2020	CONTC - 2499/2019	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-16			(Seat No - 3)
217	25622/2020	18.03.2020	CONTC - 2501/2019	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-16			(Seat No - 3)
218	25623/2020	18.03.2020	CONTC - 2498/2019	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-16			(Seat No - 3)
219	25624/2020	18.03.2020	WP (C) - 8674/2020	RAMA KRISHNA BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-03-17			(Seat No - 3)
220	25625/2020	18.03.2020	WP (C) - 8793/2020	D. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 3)
221	25626/2020	18.03.2020	WP (C) - 8793/2020	M. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 3)
222	25627/2020	18.03.2020	WP (C) - 6698/2020	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Seat No - 3)
223	25628/2020	18.03.2020	RSA-347/2017	SARADA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-03-17		SECOND APPEAL	(Seat No - 3)
224	25629/2020	18.03.2020	RSA-348/2017	SARADA NAYAK	C.O.	COURT NO.	Order Dtd. 2020-03-17		SECOND	(Seat No - 3)

4			017			23			APPEAL	t No - 3)
225	25630/2020	18.03.2020	RSA-349/2017	SARADA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-03-17		SECOND APPEAL	(Seat No - 3)
226	25631/2020	18.03.2020	RSA-350/2017	SARADA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-03-17		SECOND APPEAL	(Seat No - 3)
227	25632/2020	18.03.2020	RSA-539/2004	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2020-03-17		SECOND APPEAL	(Seat No - 4)
228	25633/2020	18.03.2020	WP (C) - 1495/2011	ASHUTOSH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2020-03-16		WRIT BRANCH-7	(Seat No - 48)
229	25634/2020	18.03.2020	WP (C) - 9305/2020	J. R. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-16			(Seat No - 48)
230	25635/2020	18.03.2020	WP (C) - 7495/2011	R. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-16			(Seat No - 48)
231	25636/2020	18.03.2020	WP (C) - 7406/2020	M/S.BIBHU DHANANDA MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-03-18		WRIT BRANCH-3	(Seat No - 33)
232	25637/2020	18.03.2020	CMP-174/2020	S. K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-03-17			(Seat)

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2 3 3	25638 /2020	18.03.2 020	ABLAP L- 2651/ 2020	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 03-16			(S ea t No - 33)
2 3 4	25639 /2020	18.03.2 020	ABLAP L- 2713/ 2020	S.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 33)
2 3 5	25640 /2020	18.03.2 020	CRLMP - 358/2 020	SATYABRAT A DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-18			(S ea t No - 33)
2 3 6	25641 /2020	18.03.2 020	ITA- 24/20 19	D. D. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020- 03-17			(S ea t No - 33)
2 3 7	25642 /2020	18.03.2 020	ITA- 24/20 19	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020- 03-17			(S ea t No - 33)
2 3 8	25643 /2020	18.03.2 020	CRLMC - 3410/ 2019	S.K.MOHAN TY	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17		CRIMI NAL MISC- 3	(S ea t No - 14)
2 3 9	25644 /2020	18.03.2 020	CRLMC - 3589/ 2019	BALARAM SINGH	C.O.	DR (J)	Order Dtd. 2020- 03-17		CRIMI NAL MISC- 1	(S ea t No - 7)
2	25645	18.03.2	CRLMC	HAREKRUSH	C.O.	COURT	Order Dtd. 2020-		CRMIN	(S

40	/2020	020	- 2789/ 2019	NA DASH		NO. 2	03-17		AL MISC- 2	ea t No - 11)
241	25646 /2020	18.03.2 020	WP (C) - 9412/ 2020	SANJAY KUMAR SAHU	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 11)
242	25647 /2020	18.03.2 020	WP (C) - 8374/ 2020	TRILOCHAN BAG	C.O.	COURT NO. 9	Order Dtd. 2020- 03-16		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 2)
243	25648 /2020	18.03.2 020	ABLAP L- 2715/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
244	25649 /2020	18.03.2 020	ABLAP L- 2727/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
245	25650 /2020	18.03.2 020	ABLAP L- 2698/ 2020	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
246	25651 /2020	18.03.2 020	ABLAP L- 2706/ 2020	M. M. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
247	25652 /2020	18.03.2 020	ABLAP L- 2720/ 2020	N.C.ROUT	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - -

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2 4 8	25653 /2020	18.03.2 020	ABLAP L- 2218/ 2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 03-16			(S ea t No - 10 2)
2 4 9	25654 /2020	18.03.2 020	ABLAP L- 2734/ 2020	SATYABRAT A DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 5 0	25655 /2020	18.03.2 020	WP (C) - 20874 /2019	A. K. SARANGI	GENE RAL		Order Dtd. 2019- 11-08			(S ea t No - 10 2)
2 5 1	25656 /2020	18.03.2 020	ABLAP L- 2729/ 2020	GANESWAR JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 5 2	25657 /2020	18.03.2 020	WP (C) - 15571 /2018	M. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-16	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 10 2)
2 5 3	25658 /2020	18.03.2 020	ABLAP L- 2704/ 2020	BHARAT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 5 4	25659 /2020	18.03.2 020	ABLAP L- 2700/ 2020	S. R. PANI	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 5 5	25660 /2020	18.03.2 020	ABLAP L-	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea

5			2712/ 2020							t No - 10 2)
2 5 6	25661 /2020	18.03.2 020	ABLAP L- 2730/ 2020	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31			(S ea t No - 10 2)
2 5 7	25662 /2020	18.03.2 020	ABLAP L- 2671/ 2020	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 5 8	25663 /2020	18.03.2 020	ABLAP L- 2677/ 2020	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 5 9	25664 /2020	18.03.2 020	ABLAP L- 2673/ 2020	H.K.DASH	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31			(S ea t No - 10 2)
2 6 0	25665 /2020	18.03.2 020	ABLAP L- 2687/ 2020	HAREKRUSH NA DASH	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 6 1	25666 /2020	18.03.2 020	ABLAP L- 2678/ 2020	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 6 2	25667 /2020	18.03.2 020	ABLAP L- 2701/ 2020	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31			(S ea t No - 10 2)

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2 6 3	25668 /2020	18.03.2 020	ABLAP L- 2682/ 2020	BIKASH PARIJA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
2 6 4	25669 /2020	18.03.2 020	ABLAP L- 1541/ 2017	R. R. NAYAK	GENE RAL		Order Dtd. 2017- 03-08	CRMIN AL MISC- 2		(S ea t No - 15)
2 6 5	25670 /2020	18.03.2 020	WP (C) - 9398/ 2020	P. K. PATRA	C.O.	COURT NO. 9	Order Dtd. 9999- 12-31			(S ea t No - 15)
2 6 6	25671 /2020	18.03.2 020	ABLAP L- 2693/ 2020	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 15)
2 6 7	25672 /2020	18.03.2 020	WP (C) - 9430/ 2020	T. K. CHOUD HURY	C.O.	COURT NO. 9	Order Dtd. 2020- 03-24			(S ea t No - 15)
2 6 8	25673 /2020	18.03.2 020	ABLAP L- 2680/ 2020	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t No - 15)
2 6 9	25674 /2020	18.03.2 020	WP (C) - 9431/ 2020	T. K. CHOUD HURY	C.O.	COURT NO. 9	Order Dtd. 2020- 03-24			(S ea t No - 15)
2 7 0	25675 /2020	18.03.2 020	ABLAP L- 2694/ 2020	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-17			(S ea t

			2020							No - 15)
271	25676/2020	18.03.2020	ABLAP L- 2668/2020	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Seat No - 15)
272	25677/2020	18.03.2020	ABLAP L- 2655/2020	K. P. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Seat No - 15)
273	25678/2020	18.03.2020	ABLAP L- 2699/2020	JAYADEV BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Seat No - 15)
274	25679/2020	18.03.2020	ABLAP L- 2641/2020	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 15)
275	25680/2020	18.03.2020	ABLAP L- 2640/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 15)
276	25681/2020	18.03.2020	WP (C) - 7393/2020	A. K. ACHARYA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
277	25682/2020	18.03.2020	WP (C) - 7393/2020	K. K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)

278	25683/2020	18.03.2020	ABLAP L-2849/2020	R. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2020-03-17			(Seat No - 107)
279	25684/2020	18.03.2020	ABLAP L-2642/2020	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Seat No - 107)
280	25685/2020	18.03.2020	WP (C) - 6536/2014	A. P. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-17			(Seat No - 107)
281	25686/2020	18.03.2020	CONTC - 818/2020	P. K. JENA	GENERAL					(Seat No - 107)
282	25687/2020	18.03.2020	WP (C) - 6536/2014	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-03-17			(Seat No - 107)
283	25688/2020	18.03.2020	LAA-7/2018	JYOTI PRAKASH KAR	C.O.	COURT NO. 7	Order Dtd. 2020-03-16			(Seat No - 107)
284	25689/2020	18.03.2020	CONTC - 816/2020	P. K. JENA	GENERAL		Order Dtd. 2020-03-03			(Seat No - 107)
285	25690/2020	18.03.2020	CRLA-418/2019	B. N. MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-18			(Seat No - 107)

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2 8 6	25691 /2020	18.03.2 020	BLAPL - 146/2 020	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 03-18			(S ea t No - 10 7)
2 8 7	25692 /2020	18.03.2 020	WP (C) - 26264 /2019	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-18	WRIT BRANC H-6		(S ea t No - 36)
2 8 8	25693 /2020	18.03.2 020	WP (C) - 21264 /2019	D. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-18			(S ea t No - 36)
2 8 9	25694 /2020	18.03.2 020	WP (C) - 7835/ 2020	R. K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-18	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 11 3)
2 9 0	25695 /2020	18.03.2 020	WP (C) - 7098/ 2020	B. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2020- 03-16			(S ea t No - 11 3)
2 9 1	25696 /2020	18.03.2 020	WP (C) - 7318/ 2020	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 19	Order Dtd. 2020- 03-16			(S ea t No - 11 3)
2 9 2	25697 /2020	18.03.2 020	WP (C) - 9433/ 2020	ARUN KUMAR JATI	C.O.	COURT NO. 8	Order Dtd. 2020- 03-17			(S ea t No - 11 3)
2	25698	18.03.2	WP (C)	P. K.	C.O.	COURT	Order Dtd. 2020-			(S

93	/2020	020	- 9433/ 2020	BEHERA		NO. 8	03-17			eat No - 11 3)
294	25699 /2020	18.03.2 020	WP (C) - 1280/ 2020	NANDA KISHORE ROUT	C.O.	COURT NO. 8	Order Dtd. 2020- 02-28			(S ea t No - 11 3)
295	25700 /2020	18.03.2 020	WP (C) - 25789 /2019	D. K. MAHALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-03			(S ea t No - 11 3)
296	25701 /2020	18.03.2 020	WP (C) - 2639/ 2020	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 11 3)
297	25702 /2020	18.03.2 020	WP (C) - 2639/ 2020	SANJAY KUMAR BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 11 3)
298	25703 /2020	18.03.2 020	WP (C) - 29632 /2019	S. MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 2)
299	25704 /2020	18.03.2 020	WP (C) - 8136/ 2020	R. C. MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
300	25705 /2020	18.03.2 020	WP (C) - 8971/ 2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - -

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3 0 1	25706 /2020	18.03.2 020	WP (C) - 8841/ 2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 0 2	25707 /2020	18.03.2 020	WP (C) - 8972/ 2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 0 3	25708 /2020	18.03.2 020	WP (C) - 9235/ 2020	HIMADRI RAY	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 0 4	25709 /2020	18.03.2 020	WP (C) - 9236/ 2020	HIMADRI RAY	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 0 5	25710 /2020	18.03.2 020	BLAPL - 9217/ 2019	L. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 0 6	25711 /2020	18.03.2 020	WP (C) - 8469/ 2020	B.K. DALAI	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 0 7	25712 /2020	18.03.2 020	BLAPL - 11102 /2019	PRATAP KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 0	25713 /2020	18.03.2 020	WP (C) -	H.K. MALLICK	C.O.	COURT NO.	Order Dtd. 2020- 03-12			(S ea

8			8556/ 2020			19				t No - 10 2)
3 0 9	25714 /2020	18.03.2 020	WP (C) - 8553/ 2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020- 03-12			(S ea t No - 10 2)
3 1 0	25715 /2020	18.03.2 020	BLAPL - 9117/ 2019	S. K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 1 1	25716 /2020	18.03.2 020	WP (C) - 8551/ 2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020- 03-12			(S ea t No - 10 2)
3 1 2	25717 /2020	18.03.2 020	BLAPL - 9117/ 2019	PRATAP KUMAR SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 1 3	25718 /2020	18.03.2 020	WP (C) - 7823/ 2020	M/S. LALIT SAHU	C.O.	COURT NO. 19	Order Dtd. 2020- 03-16			(S ea t No - 10 2)
3 1 4	25719 /2020	18.03.2 020	WP (C) - 7823/ 2020	M/S. LALIT SAHU	C.O.	COURT NO. 19	Order Dtd. 2020- 03-16			(S ea t No - 10 2)
3 1 5	25720 /2020	18.03.2 020	BLAPL - 8809/ 2019	K. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 10 2)

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3 1 6	25721 /2020	18.03.2 020	BLAPL - 9102/ 2019	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 1 7	25722 /2020	18.03.2 020	CRLRE V- 593/2 009	P.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020- 03-05			(S ea t No - 10 2)
3 1 8	25723 /2020	18.03.2 020	BLAPL - 577/2 020	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 1 9	25724 /2020	18.03.2 020	BLAPL - 805/2 020	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 10 2)
3 2 0	25725 /2020	18.03.2 020	CMP- 169/2 020	J.D. MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020- 03-18		WRIT BRANC H-1	(S ea t No - 31)
3 2 1	25726 /2020	18.03.2 020	BLAPL - 844/2 020	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 31)
3 2 2	25727 /2020	18.03.2 020	BLAPL - 9006/ 2019	A. PATTANA IK	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 31)
3 2 3	25728 /2020	18.03.2 020	BLAPL - 9023/	R.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t

			2019							No - 31)
3 2 4	25729 /2020	18.03.2 020	BLAPL - 9062/ 2019	S.K. PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 03-17			(S ea t No - 31)
3 2 5	25730 /2020	18.03.2 020	WP (C) - 3329/ 2018	M. R. BARIK	GENE RAL		Order Dtd. 2018- 04-13	WRIT BRANC H-5		(S ea t No - 23)
3 2 6	25731 /2020	18.03.2 020	BLAPL - 9093/ 2019	S.CH. DASH	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 23)
3 2 7	25732 /2020	18.03.2 020	BLAPL - 10958 /2019	I. PANDA	C.O.	COURT NO. 2	Order Dtd. 2020- 03-17			(S ea t No - 23)
3 2 8	25733 /2020	18.03.2 020	BLAPL - 9094/ 2019	S.CH. DASH	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 23)
3 2 9	25734 /2020	18.03.2 020	BLAPL - 1349/ 2020	J. DAS @SAHU	GENE RAL		Order Dtd. 2020- 03-13			(S ea t No - 23)
3 3 0	25735 /2020	18.03.2 020	ABLAP L- 12866 /2019	G.N.SETHI	GENE RAL		Order Dtd. 2019- 09-25			(S ea t No - 23)

331	25736/2020	18.03.2020	BLAPL - 10958/2019	M. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2020-03-17		(Seat No - 23)
332	25737/2020	18.03.2020	BLAPL - 9303/2019	S. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-17		(Seat No - 23)
333	25738/2020	18.03.2020	ABLAP L- 13167/2019	G.N.SETHI	GENERAL		Order Dtd. 2019-09-26		(Seat No - 23)
334	25739/2020	18.03.2020	CRLMP - 296/2020	A. K. SWAIN	GENERAL		Order Dtd. 2020-03-13	WRIT BRANC H-1	(Seat No - 2)
335	25740/2020	18.03.2020	BLAPL - 8808/2019	S.K. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2020-03-17		(Seat No - 2)
336	25741/2020	18.03.2020	ABLAP L- 12779/2019	G.N.SETHI	GENERAL		Order Dtd. 2019-09-25		(Seat No - 2)
337	25742/2020	18.03.2020	BLAPL - 11040/2019	A.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-17		(Seat No - 2)
338	25743/2020	18.03.2020	BLAPL - 9212/2019	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-03-17		(Seat No - 2)
333	25744/2020	18.03.2020	WP (C) -	A. K. BISWAL	GENERAL		Order Dtd. 2019-07-29		(Seat No - 2)

9			13671 /2018							t No - 2)
3 4 0	25745 /2020	18.03.2 020	RSA- 223/2 005	P. NAYAK	GENE RAL		Order Dtd. 2020- 03-31		SECON D APPEA L	(S ea t No - 4)
3 4 1	25746 /2020	18.03.2 020	BLAPL - 10575 /2019	P. B. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 4)
3 4 2	25747 /2020	18.03.2 020	BLAPL - 9129/ 2019	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020- 03-17			(S ea t No - 4)
3 4 3	25748 /2020	18.03.2 020	BLAPL - 10587 /2019	P. B. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 4)
3 4 4	25749 /2020	18.03.2 020	WP (C) - 25943 /2019	M. BEHERA	GENE RAL		Order Dtd. 2019- 12-19			(S ea t No - 4)
3 4 5	25750 /2020	18.03.2 020	WP (C) - 7156/ 2007	K. P. DASH	GENE RAL		Order Dtd. 2016- 01-08		WRIT BRANC H-6	(S ea t No - 25)
3 4 6	25751 /2020	18.03.2 020	BLAPL - 9055/ 2019	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 25)
3 4 7	25752 /2020	18.03.2 020	ABLAP L- 322/2 020	S. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2020- 03-18			(S ea t No - -

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348	25753/2020	18.03.2020	WP (C) - 6938/2020	S. MUDULI	GENERAL		Order Dtd. 2020-02-24			(Seat No - 25)
349	25754/2020	18.03.2020	WP (C) - 16217/2012	D. K. MOHANTY	GENERAL		Order Dtd. 2012-09-06	WRIT BRANCH-10		(Seat No - 54)
350	25755/2020	18.03.2020	BLAPL - 9012/2019	G. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-17			(Seat No - 54)
351	25756/2020	18.03.2020	WP (C) - 12431/2019	N. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-03-16	WRIT BRANCH (DIVISION BENCH)		(Seat No - 105)
352	25757/2020	18.03.2020	WP (C) - 3632/2020	T. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-03-06			(Seat No - 105)
353	25758/2020	18.03.2020	ABLAP L- 4725/2019	G. ROUT	GENERAL		Order Dtd. 2019-12-16			(Seat No - 105)
354	25759/2020	18.03.2020	WP (C) - 4095/2020	J. K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No - 105)
355	25760/2020	18.03.2020	BLAPL -	P. K. MISHRA	C.O.	COURT NO.	Order Dtd. 2020-03-17			(Seat

5			456/2 020			23				t No - 10 5)
3 5 6	25761 /2020	18.03.2 020	ABLAP L- 12803 /2019	G. N. SETHI	GENE RAL		Order Dtd. 2019- 09-25			(S ea t No - 10 5)
3 5 7	25762 /2020	18.03.2 020	WP (C) - 506/2 018	D. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 5)
3 5 8	25763 /2020	18.03.2 020	FA- 182/1 994	MADAN DAS	GENE RAL		Order Dtd. 2016- 11-01	FIRST APPEA L		(S ea t No - 5)
3 5 9	25764 /2020	18.03.2 020	ABLAP L- 12837 /2019	G. N. SETHI	GENE RAL		Order Dtd. 2019- 09-25			(S ea t No - 5)
3 6 0	25765 /2020	18.03.2 020	BLAPL - 501/2 020	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 5)
3 6 1	25766 /2020	18.03.2 020	OJC- 7469/ 1997	M. K. SWAIN	GENE RAL		Order Dtd. 9999- 12-31			(S ea t No - 5)
3 6 2	25767 /2020	18.03.2 020	BLAPL - 133/2 020	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 5)
3 6 3	25768 /2020	18.03.2 020	WP (C) - 4349/ 2020	K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No

										- 5)
3 6 4	25769 /2020	18.03.2 020	BLAPL - 9096/ 2019	B.P. ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 5)
3 6 5	25770 /2020	18.03.2 020	WP (C) - 9963/ 2020	N.B. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020- 03-18			(S ea t No - 5)
3 6 6	25771 /2020	18.03.2 020	BLAPL - 8824/ 2019	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 5)
3 6 7	25772 /2020	18.03.2 020	WP (C) - 9899/ 2020	H.K. RATSINGH	C.O.	COURT NO. 24	Order Dtd. 2020- 03-18			(S ea t No - 5)
3 6 8	25773 /2020	18.03.2 020	WP (C) - 9961/ 2020	N.B. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020- 03-18			(S ea t No - 5)
3 6 9	25774 /2020	18.03.2 020	BLAPL - 10670 /2019	G.K. DASH	C.O.	COURT NO. 23	Order Dtd. 2020- 03-17			(S ea t No - 5)
3 7 0	25775 /2020	18.03.2 020	WP (C) - 3599/ 2019	P.R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020- 03-16			(S ea t No - 5)
3 7 1	25776 /2020	18.03.2 020	WP (C) - 3599/ 2019	BHAGWAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-16			(S ea t No - 5)
3 7 2	25777 /2020	18.03.2 020	WP (C) - 8781/ 2019	D.P. PANIGRAHI	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t

			2020							No - 5)
373	25778 /2020	18.03.2020	WP (C) - 8782/2020	D.P. PANIGRAHI	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 5)
374	25779 /2020	18.03.2020	WP (C) - 20873 /2017	K.C. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 109)
375	25780 /2020	18.03.2020	WP (C) - 20873 /2017	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 109)
376	25781 /2020	18.03.2020	WP (C) - 2791/2020	S.K. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 109)
377	25782 /2020	18.03.2020	WP (C) - 2791/2020	N.K. SATAPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 109)
378	25783 /2020	18.03.2020	WP (C) - 8464/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 109)
379	25784 /2020	18.03.2020	WP (C) - 9138/2020	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 109)
38	25785 /2020	18.03.2020	WP (C) -	P.K. JENA	C.O.	COURT NO.	Order Dtd. 2020-03-17			(Seat

0			8584/ 2020			19				t No - 10 9)
3 8 1	25786 /2020	18.03.2 020	WP (C) - 4697/ 2020	P.K. DASH	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 9)
3 8 2	25787 /2020	18.03.2 020	WP (C) - 4697/ 2020	N. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020- 03-17			(S ea t No - 10 9)
3 8 3	25788 /2020	18.03.2 020	WP (C) - 6659/ 2020	N. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020- 03-16	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 11 6)
3 8 4	25789 /2020	18.03.2 020	WP (C) - 5260/ 2009	A.K. BHUYAN	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17			(S ea t No - 11 6)
3 8 5	25790 /2020	18.03.2 020	WP (C) - 7266/ 2020	D. HAZRA	C.O.	COURT NO. 9	Order Dtd. 2020- 03-17	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 10 6)
3 8 6	25791 /2020	18.03.2 020	WP (C) - 9219/ 2020	KABITA PATRA	C.O.	COURT NO. 9	Order Dtd. 2020- 03-16			(S ea t No - 10 6)
3 8 7	25792 /2020	18.03.2 020	ABLAP L- 2010/ 2020	J. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020- 03-18			(S ea t No - 10

										6)
388	25793/2020	18.03.2020	WP (C) - 8957/2020	KABITA PATRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-16			(Seat No - 106)
389	25794/2020	18.03.2020	WP (C) - 8934/2020	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020-03-16			(Seat No - 106)
390	25795/2020	18.03.2020	ITA-6/2019	J.C. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-03-17		CIVIL REVISION	(Seat No - 1)
391	25796/2020	18.03.2020	ITA-4/2019	T.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-17		CIVIL REVISION	(Seat No - 1)
392	25797/2020	18.03.2020	WP (C) - 7666/2020	J. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
393	25798/2020	18.03.2020	WP (C) - 9333/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No - 111)
394	25799/2020	18.03.2020	ITA-5/2019	J.C. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-03-17		CIVIL REVISION	(Seat No - 1)
395	25800/2020	18.03.2020	ITA-1/2019	T.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-17		CIVIL REVISION	(Seat No - 1)